

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 2614
TO BE ANSWERED ON 19.03.2018

Conservation of elephant corridors

2614. SHRIMATI KANIMOZHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is aware of the recent report titled 'Right of Passage' by Wildlife Trust of India which highlighted that around seven elephant corridors have been impaired during last one year;
- (b) if so, whether Government has taken any steps to legally protect the elephant corridors thereby conserving them from shrinking; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) Yes Sir, the report titled 'Right of Passage - Elephant Corridors of India' is published by Wildlife Trust of India in collaboration with Ministry of Environment, Forest & Climate Change and State Forest Departments has highlighted that seven elephant corridors have been impaired during the last ten years.
- (b)&(c) The measures taken by the Government alongwith the State Forest Department and other stakeholders to protect elephant corridors from shrinking are:
 - (i) Financial and technical assistance is provided to elephant range states under the Centrally Sponsored Schemes 'Project Elephant' for protection and conservation of elephants in the country.
 - (ii) Improvement of National Parks, Critical habitat, including Elephant Reserves and Corridors is carried out regularly.
 - (iii) Acquisition of land for consolidation and restoration of elephant corridors in some of the states.
 - (iv) Regular patrolling is being done by forest staff for tracking the movement of elephants and for protection of the corridors.
